

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 445 OF 2016 IN  
APPEAL NO. 206 OF 2016 & IA No. 503 OF 2016**

**Dated: 28<sup>th</sup> September, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Noida Power Company Ltd.  
Vs.**

**....Appellant(s)**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1  
Mr. A.Mandoor  
Mr. Puneet Chander,  
Mr. Sunil Rai for R-2  
Mr. Rahul Srivastava for R-3  
Mr. Neeraj Kumar Jain, Sr. Adv.  
Mr. Vivek Narayan  
Mr. Sidharth Mahajan for R-5

**ORDER**

**IA NO. 445 OF 2016  
(Appl. for stay)**

Learned counsel for the State Commission serves a copy of the report sent by the State Commission on all the counsel in the court today.

List the matter on **24.10.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/kt**

**(Justice Ranjana P. Desai)  
Chairperson**